

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 175 of 2014 in  
DFR No. 824 of 2014**

**Dated : 29<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G.Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree Bardhan  
Ms. Poorva Saigal**

**Counsel for the Respondent (s) :**

**ORDER**

**(IA No. 175 of 2014 – for delay in filing)**

Issue notice to all the Respondents returnable on 29.5.2014.

Dasti service is permitted.

Post the matter for hearing the Application to condone the delay on **29.5.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

mk/kt